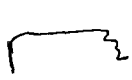


In The Central Administrative Tribunal Jaipur Bench, Jaipur

O.A. No. / TAMP No. OA 59/96

Mangal Singh Versus U.O.I. & Ors.

Date of Order	Orders
20.3.02	Mr. Shiv Kumar, counsel for the applicant. None for the respondents. The Hon'ble Member (J) Mr. J.K. Kaushik has directed that the cases in which Mr. Shiv Kumar, is a counsel, be not listed before the Hon'ble Bench in which he is a Member. Be listed before before the Hon'ble Bench in which Mr. J.K. Kaushik, Member (J) is not a Member on 18.4.02.  (Somkar Varma) 28/03/02 Deputy Registrar. Mr. Shiv Kumar - Counsel for appl. Mr. M. Bhandari - Counsel for resp. The learned Counsel for the applicant seeks to withdraw the O.A. In view of the submissions made before us, we dispose of this O.A. as withdrawn.  (H. O. GUPTA) ADMINISTRATIVE MEMBER  (S. K. AGARWAL) JUDICIAL MEMBER

18.4.2002

Copy sent to Applicant & R.2
 No. 614, 502
 Dated 24/4/02